GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1568 ANSWERED ON 09/12/2025

PMGSY IN MIZORAM

1568. Shri Richard Vanlalhmangaiha:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total length of rural roads constructed under Pradhan Mantri Gram SadakYojana (PMGSY) in Mizoram;
- (b) whether there are delays in the construction of roads under PMGSY due to land acquisition or difficult terrain, if so, the details thereof;
- (c) the details and total number of projects pending for completion; and
- (d) the steps taken by the Government to expedite them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

- (a): Under various verticals of Pradhan Mantri Gram SadakYojana (PMGSY), 367 road works of 4,935 Km length and 07 bridges, with an estimated cost of Rs. 3,412.16 crore, have been sanctioned to the State of Mizoram. Out of which, 345 road works of 4,638 Km length have been completed with ₹ 2,736.65 crore (including State share). The vertical-wise details may be accessed at the programme website https://pmgsy.dord.gov.in ->Progress Monitoring ->State MPR Abstract Report.
- (b): Rural Road is a State subject, and PMGSY is a one-time special intervention of the Government of India to improve the Rural Infrastructure through construction of all-weather roads. As per the Programme guidelines, the responsibility to implement the programme lies with the State Governments. As per programme guidelines, the availability of land for the construction of roads under the programme has to be ensured by the State Government at

the time of preparation of Detailed Project Reports (DPRs). A certificate to the effect that land is available for execution of projects is also to be furnished by the State Government at the time of submission of proposals. The programme guidelines also do not have provisions for providing funds for the acquisition of land for the construction of roads under the programme

As per information received from the State Government, construction of 02 road works of 33 km length in Lunglei District is pending due to land acquisition, as these roads fall within the riverine area, and the issue is pending with the State Forest Department.

- (c): The State has 5 roads of 3 km length pending under PMGSY-I (started in the year 2000). The timeline for completion of PMGSY-I works was 31.03.2025, and beyond this, the State need to complete the balance works under PMGSY-I from the State funds. Under PMGSY-III, the State has 17 roads of 272 km length & 7 bridges pending for completion. The timeline for completion of PMGSY-III works is extended up to 31.03.2026.
- (d): As per PMGSY programme guidelines, execution of PMGSY projects is the responsibility of the State Government within the timeline of the scheme. However, the Ministry of Rural Development has taken a number of initiatives to expedite completion of road works sanctioned under PMGSY, some of which are given below:
 - i. Programme is regularly monitored by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings and Pre-Empowered/ Empowered Committee Meetings with the States.
 - ii. The State Governments are also regularly advised to convene meetings with the concerned authorities to expedite matters relating to land issues, forest clearances etc., to expedite completion of works.
- iii. States have been requested to augment execution capacity and contracting capacity, and their compliance in this regard is regularly reviewed.
- iv. Training is imparted to field engineers and contractors, as well as their staff, for capacity building.
- v. The Ministry has also conducted a number of Contractor's Outreach Programmes in the States to attract the contractors in the implementation of PMGSY projects.
